

**Defective Case Register from 2025-02-07 to 2025-02-07**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLA/3906/2025	SAPAN KUMAR LENKA	2025-02-07	Date of TC Order not Correctly furnished in the Index
2	D-ABLAPL/1964/2025	RAMDAS ACHARY	2025-02-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1 .Paragraphs not correct in declaration of affidavit.2. As per cause title 2CC Case no. 121/2024 not filed. 3.Receipt Showing Serv.copy To cg not Filed.
3	D-CRLMC/3984/2025	ASUTOSH TRIPATHY	2025-02-07	1.Authentication fee not paid in certified copies.
4	D-CMP/5293/2025	DIBYAJYOTI SAHOO	2025-02-07	Name of petitioner not tally with the name of deponent in affidavit and executant in v.nama.
5	D-ABLAPL/4089/2025	AMIT PRASAD BOSE	2025-02-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age of the petitioner not reflect in V.NAMA.
6	D-WP(C)/3109/2025	PRAMOD KUMAR NAYAK	2025-02-07	1.Petition not correctly addressed to Honorable Court 2.Opposite Parties 1 and 2 are not properly represented.
7	D-ABLAPL/4088/2025	PRASHANTA KUMAR NAYAK	2025-02-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Nomenclature not reflect in affidavit sl.5.2.page nos.15 16 and 17 partially neat
8	D-WP(C)/5222/2025	AJIT CH MOHAPATRA	2025-02-07	Annexures not correctly marked in the index.
9	D-CMP/4944/2025	SIDHESWAR RATH	2025-02-07	1 .Synopsis and date chart are not page marked as per index . 2 .Petitioner nos .2 to 8 have not sworn affidavit .
10	D-BLAPL/4030/2025	RAKESH BEHERA	2025-02-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age of the petitioner in V.nama not tally with rejection order.
11	D-RVWPET/5310/2025	SASWAT DAS, A.G.A.	2025-02-07	not properly addressed
12	D-CRLMC/3897/2025	BISWAMBAR MOHANTY	2025-02-07	Certified copy of annex-1 not filed.
13	D-WP(C)/5207/2025	PRATIK DASH	2025-02-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Logo of Rs. 50/- not filed for v. nama. 2. page no 24 not neat and legible.

14	D-BLAPL/4033/2025	SANJIB KUMAR BHANJADEO	2025-02-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Annex.1 not neat. 2. Address of petitioner reflected in cause title Dist. ,not tally with rejection order.
15	D-WP(C)/5148/2025	GOPAL CHARAN MOHANTY	2025-02-07	1.Petition not correctly addressed to Honorable Court 2. Logo of Rs.50/-not paid in the v.nama.3. No affidavit made in the I.A.petition
16	D-WP(C)/5319/2025	KUNAL KUMAR SWAIN	2025-02-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
17	D-WP(C)/5287/2025	DWARIKA PRASAD MOHANTY	2025-02-07	NEAT COPY OF PAGE NO 15 TO 18 AND 31 TO BE FILED
18	D-WP(C)/5375/2025	ARUPANANDA GOSWAMY	2025-02-07	1.Signature Of The Deponent Not Made In The Affidavit.
19	D-BLAPL/3867/2025	ASHUTOSH KUMAR JHA DHEERAJ	2025-02-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not tally vide annex-3 and Index.Date not mentioned in the v.nama.ST case number not mentioned in the cause title.
20	D-BLAPL/4083/2025	S.S.RAY (2)	2025-02-07	Authentication fee not paid.
21	D-BLAPL/4038/2025	UMAKANTA BARIK	2025-02-07	30-OTHER DEFECT (IF ANY) As per standing order no-3 dated 9.7.24 the name of the victim/informant mentioned in the petition copy,then S.R will made.
22	D-CMP/5121/2025	PRAVASH CHANDRA JENA	2025-02-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED In index writ petition is furnished in place of c .m .p
23	D-WP(C)/5300/2025	KARUNAKAR RATH	2025-02-07	1.Petition not correctly addressed to Honorable Court 2. The name of opp.parties in index synopsis date charts affidavit of writ petition and vakalatnama not correctly furnished
24	D-BLAPL/4084/2025	MANORANJAN PADHY	2025-02-07	1.As per FIR details ,date of disp.of not furnished in ref. certificate.2Name of trial court not correct in para.1 of petition. 3..Petition not correctly addressed to Honorable Court
25	D-WP(C)/5302/2025	SANTOSH CHANDRA ATABUDHI	2025-02-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.The name of opp.parties not correctly furnished in I.A.2.I.A.is not page marked.3.Mobile number of the counsel not furnished in vakaltnama
26	D-BLAPL/4026/2025	JIBAN RANJAN DASH	2025-02-07	14-NOT PROPERLY INDEXED. Page marking not correct in index.
27	D-BLAPL/4085/2025	MANORANJAN PADHY	2025-02-07	1. As per FIR.details , date of disp. of not reflected in ref. certificate.2.Name of trial court not correct in para.1 of petition.

28	D-WP(C)/5303/2025	MANOJA KUMAR KHUNTIA	2025-02-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
29	D-BLAPL/4086/2025	SAPAN KUMAR LENKA	2025-02-07	1, Age of the petitioner in cause title and power , not tally with rejection order. 2. Annex. 3 and 4 not attested by the counsel.
30	D-ABLAPL/3989/2025	SUKANTA KUMAR NAYAK (2)	2025-02-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 not neat.
31	D-CONTC/5145/2025	ADV.	2025-02-07	1.The Name Of The Petitioner Mentioned In Cause Title Does Not Tally With Affidavit And W.P.(c) N019390 Of 2024
32	D-CMP/4878/2025	RAMESH CHANDRA MISHRA	2025-02-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page no. 19 not exhibited as annex-3.
33	D-CRLA/3962/2025	RABINDRA NATH PRUSTY	2025-02-07	Period of Delay 140 day 2.Date of TC order not correctly furnished in the Index
34	D-ABLAPL/4014/2025	KAILASH CH. SATAPATHY	2025-02-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED .Petition not correctly addressed to Honorable Court
35	D-MACA/5172/2025	RAMESH CHANDRA SAHOO 1	2025-02-07	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
36	D-BLAPL/4093/2025	DIBYAJYOTI SAHOO	2025-02-07	As per standing order no.3 dtd.9.7.2024 the name of the victim/relative shall not be reflected in the petition.After deletion S.R.will be made.
37	D-CMP/4961/2025	HIMANSHU BHUSAN DASH	2025-02-07	Page -12 of annexure -1 is not a neat copy and in place of c .m .p it is mentioned writ petition in index
38	D-WP(C)/5158/2025	PITAMBAR PANDA	2025-02-07	Synopsis and date charts are not alphabetically paginated.
39	D-WP(C)/5163/2025	PITAMBAR PANDA	2025-02-07	Date mentioned in Annexure-3 and averment of writ petition does not tally with book marks index and index of writ petition.
40	D-WA/5115/2025	SASWAT DAS, A.G.A.	2025-02-07	Page No.43 and 44 neat copy not filed.
41	D-BLAPL/3399/2025	RAGHUNATH DASMOHAPATRA	2025-02-07	As per standing order no-3 dated 9.7.24 the name of victim/informant mentioned in the petition copy.Then S.R will made.
42	D-MSA/5342/2025	AFRAAZ SUHAIL	2025-02-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee Rs 12/ payable, Rs 6/ paid, d.c.f of Rs 6/ to be paid. 2. not correctly addressed in appeal, IA.
43	D-WP(C)/5152/2025	LAXMI PRASAD DWIVEDY	2025-02-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				Date of order of punishment mentioned in cause title of writ petition appears to be wrong 2.Date mentioned in Annexure-6 does not tally with book marks index index and averment of writ petition.
44	D-WP(C)/5160/2025	SWAPNIL ROY	2025-02-07	Date mentioned in Annexure-4 does not tally with book marks index index and averment of writ petition
45	D-BLAPL/4008/2025	PRATAP KUMAR NAIK	2025-02-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page 27 not available.Page nos 48 64 95 and 108 not legible.
46	D-CRLMC/3933/2025	ARUN KUMAR ACHARYA	2025-02-07	14-NOT PROPERLY INDEXED.
47	D-BLAPL/3995/2025	DIBYAJYOTI SAHOO	2025-02-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
48	D-BLAPL/4074/2025	RAMAKANTA MISHRA	2025-02-07	Address of petitioners not furnished in V nama.
49	D-WP(C)/5455/2025	KUNAL KUMAR SWAIN	2025-02-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
50	D-CONTC/5161/2025	ADV.	2025-02-07	1-W.P (C) No.wrongly mentioned in the 1st line of cause title,2-Averment taken in item no.1 of affidavit is incorrect.
51	D-BLAPL/4079/2025	SIDDHARTH GOUTAM DAS	2025-02-07	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Code, provision of law and status of parties to be corrected in file. Affidavit filed be mentioned in Book mark
52	D-WP(C)/5164/2025	PRAVAT KUMAR NAYAK	2025-02-07	1.The name of the parties not correctly furnished in index.I.A. is not page marked.3.Petitioner No.2 not executed vakalatnama.3.Opp.Party No.3 is not represented through.4.Authorisation with regard to swear the affidavit on behalf of another petitioner not furnished.5.The name of petitioners not correctly furnished in affidavit of writ petition and I.A. and I.A
53	D-WP(C)/5165/2025	SANTOSH KUMAR SWAIN	2025-02-07	Petition not correctly addressed to Honorable Court
54	D-WP(C)/5347/2025	ABINASH PATTJOSHI	2025-02-07	.Petition not correctly addressed to Honorable Court
55	D-BLAPL/4078/2025	LAXMIKANTA BEHERA	2025-02-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 15 not neat.
56	D-WP(C)/5335/2025	BIKRAM KESHARI SAHU	2025-02-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

57	D-BLAPL/3934/2025	PRAKASH KUMAR MISHRA	2025-02-07	.Address of o.p. not properly mentioned.
58	D-CMP/5015/2025	MRUGANKA MAULI PATNAIK	2025-02-07	Put up the case for stamp reporting after filing of c .copy of impugned order dated 10 .01 .2025 as per annexure -8 .
59	D-WP(C)/5349/2025	ABINASH PATTJOSHI	2025-02-07	Petition not correctly addressed to Honorable Court
60	D-WP(C)/5348/2025	ABINASH PATTJOSHI	2025-02-07	Petition not correctly addressed to Honorable Court
61	D-WP(C)/5183/2025	SUJAY SHANKER SINGH DEO	2025-02-07	Logo Rs 50/- not paid on V nama
62	D-CMP/5142/2025	BISWAJIT MOHAPATRA	2025-02-07	1 . Vernacular certificate not furnished and in prayer portion of c .m .p in place of petition it is mentioned petitioner and in place of petitioner it is mentioned petition .
63	D-CRLMP/3968/2025	DR.ARUNIMA MISHRA	2025-02-07	.Petition not correctly addressed to Honorable Court
64	D-RSA/5192/2025	ANUPAM RATH	2025-02-07	D.C.Fee of Rs.2823/- to be Paid
65	D-CRLMC/3847/2025	ACHYUTANANDA PATTANAIAK	2025-02-07	This case related to sexual offence the name of the Victim, victim mother with their address deleted from the petition as per the standing order 3/2024 and put up for S.R.thereafter.
66	D-OTAPL/5004/2025	ANAND PRAKASH DAS	2025-02-07	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 9 days 2.Support of good ground not furnished.
67	D-WP(C)/5261/2025	SUBHADUTTA ROURAY	2025-02-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
68	D-WP(C)/5276/2025	BRUNDABAN ROUT	2025-02-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
69	D-OTAPL/5182/2025	ANAND PRAKASH DAS	2025-02-07	1. Period of Delay 25 days delay 2. 1. Addressed of Honble C.J. not correctly furnished. 3. Date of received not correctly furnished in para no.2.
70	D-MSA/5339/2025	AFRAAZ SUHAIL	2025-02-07	1.D.C.f.of Rs.6/- to be paid. 2.Addressed to the Honble court not correctly furnished in Appeal and I.A.2.Date 11.04.2024 mentioned in the under Annex-4 does not tally with the Index.
71	D-WP(C)/5289/2025	SAROJA KANTA SAMAL	2025-02-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
72	D-CRLA/3966/2025	SUJAY SHANKER SINGHDEO	2025-02-07	Place after redaction of R2
73	D-CRLREV/3869/2025	HARIPAD MOHANTY	2025-02-07	put up for S.R after consolidated copy of revision filed.
74	D-MSA/5340/2025	AFRAAZ SUHAIL	2025-02-07	1.D.C.f.of Rs.6/- to be paid. 2. Addresses of Honble C.J. not correctly furnished in Appeal and I.A.
75	D-WP(C)/5055/2025	SURYAKANTA DASH	2025-02-07	1.Case no mentioned under annexure-2 not tally with the Book mark index, index and avarment of the writ petition. 2. Case no

				mentioned under annexure-7 not tally with the avarment of the writ petition at para 3.12
76	D-CMP/3898/2025	BRUNDABAN ROUT	2025-02-07	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Sl. no not mentioned in the Pages 98 and 99. 2.O.Ps No 2 12 14 34 35 42 are Dead was made Party in this Petition.
77	D-CRLREV/3719/2025	SHYAM SUNDAR CHHUALSINGH	2025-02-07	Mobile no .of all the counsels not furnished on vakalatnama .
78	D-WP(C)/5279/2025	SAROJA KANTA SAMAL	2025-02-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
79	D-FAO/4893/2025	PRADEEP KUMAR MISHRA	2025-02-07	1.Page 14 is not exhibited as Annex-2 ,as per Index.
80	D-WP(C)/5243/2025	JAGAJIBAN PRADHAN	2025-02-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
81	D-ABLAPL/4073/2025	MANORANJAN PADHY	2025-02-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. As per FIRS. detail ,date of disp. of not furnished in reference certificate.2.In affidavit deponent not correctly declaration.3. Undertaking for Hindi language not furnished.
82	D-CMP/5299/2025	SOURAV SUMAN BHUYAN	2025-02-07	8-CAUSE TITLE NOT IN ORDER.  1- status of parties in court below not furnished in cause title. 2- date of order not correctly furnished under heading in the matter of in c.title
83	D-WP(C)/4946/2025	BIBHUTI BHUSAN PANDA	2025-02-07	1.Receipt Showing Serv.copy To cg not Filed. 2.Petition not correctly addressed to Honorable Court 3.L.A.A. W.E Fund Of Rs.10/-Not Paid On V.Nama.
84	D-WP(C)/4952/2025	BIBHUTI BHUSAN PANDA	2025-02-07	1.Petition not correctly addressed to Honorable Court 2. L.A.A. welfare fee Rs 10/- not affixed in VAKALATNAMA
85	D-CONTC/5054/2025	ADV	2025-02-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
86	D-WP(C)/4949/2025	BIBHUTI BHUSAN PANDA	2025-02-07	Petition not correctly addressed to Honorable Court L.A.A welfare fee Rs 10/- not affixed in VAKALATNAMA
87	D-CRLA/4025/2025	BHARATI DASH	2025-02-07	Support of good ground not furnished.
88	D-WP(C)/5301/2025	RAMACHANDRA PANIGRAHY	2025-02-07	AGE OF PETITIONER NO 2 NOT STATED
89	D-WP(C)/5298/2025	JAGAJIBAN PRADHAN	2025-02-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Code no. not furnished in the petition and incorrectly furnished in index. 2..Petition not

				correctly addressed to Honorable Court
90	D-WP(C)/5314/2025	PRASHANTA KUMAR NAYAK	2025-02-07	20-VERNACULAR CERTIFICATE NOT FURNISHED.
91	D-CRLREV/3735/2025	DEBASNAN DAS	2025-02-07	Put up for S .R after filing of trial court order dated 12 .10 .2023 passed in I .C .C case no .52 /2021 .
92	D-CRLMC/3871/2025	MOHIT AGARWAL	2025-02-07	1. Signature of the Deponent not made in the Affidavit. 2..Petition not correctly addressed to Honorable Court
93	D-RSA/4936/2025	SOUMYA MISHRA	2025-02-07	1-COURT FEE IS DEFICIENT. Court Fee of Rs.2985/- Payable, Paid Rs.300/- only. D.C.Fee of Rs 2685/ to be Paid.-
94	D-WP(C)/4894/2025	SRINIBASH SATAPATHY	2025-02-07	.Subject Code incorrectly Mentioned
95	D-WP(C)/5255/2025	TUSHAR KANTA NAYAK	2025-02-07	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
96	D-WP(C)/5141/2025	SUSHANT KUMAR PRADHAN (3)	2025-02-07	Nomenclature And serial no not correctly mentioned in the index.
97	D-MACA/5190/2025	SUDEEP KUMAR SARANGI	2025-02-07	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. Period of Delay 25 days.
98	D-BLAPL/3960/2025	MANORANJAN PADHY	2025-02-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the adv not mentioned capital letter in the v.nama.
99	D-RSA/5252/2025	MANOJ KUMAR MOHANTY	2025-02-07	H.C.B.A Fee of Rs.50/-Not affixed on the V>Nama.
100	D-CRLMC/3852/2025	BYOMAKESH TRIPATHY	2025-02-07	1.This case related to sexual offence the name of victim,victim father and their address deleted from the petition as per the standing order 3/2024 and put up for S.R. thereafter.
101	D-ABLAPL/4072/2025	MANORANJAN PADHY	2025-02-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Undertaking for translation of Hindi version not furnished.Page no. 13 not neat and not Properly scanned.
102	D-ABLAPL/4064/2025	SANTOSH KUMAR DASH	2025-02-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. PS case no. wrongly mentioned in para 10 and prayer.occupation not mentioned and name of petitioner not correct in affidavit
103	D-BLAPL/3482/2025	RAJENDRA NARAYAN ROUT	2025-02-07	The G .R Case no 266 of 2024 pending in the court of sunabeda Sbut in C copy the courts indicates Semiliguda
104	D-ABLAPL/4071/2025	MANORANJAN PADHY	2025-02-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Undertaking for Hindi version not furnished. Page no. 13 not neat and not properly scanned.
105	D-CRLMC/3924/2025	SARBESWAR SAHOO	2025-02-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 29 not partial neat.
106	D-WP(C)/5295/2025	SANGRAM JENA	2025-02-07	Page no 21 22 32 vide annex-5 not neat.Date of copy of representation vide annex-10 not tally with Index. Date of copy of letter vide annex-15 not tally with Index.
107	D-CRLMC/3937/2025	BIBUDHENDRA KUMAR RATH	2025-02-07	1.Xerox attested copy of certified copy not mentioned in index and Book mark. 2..Petition not correctly addressed to Honorable Court
108	D-WP(C)/5193/2025	PANCHANAN SAHOO	2025-02-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  .Petition not correctly addressed to Honorable Court
109	D-WA/5260/2025	DIPTIREKHA NANDA	2025-02-07	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  PAGING OF APPENDIX BE OMITTED 2. IN PG-15 OF PRAYER ANNEXURE NO. IS WRONG
110	D-CRLMC/3950/2025	SAPAN KUMAR LENKA	2025-02-07	3-AUTHENTICATION FEE IS DEFICIENT.
111	D-CONTC/5417/2025	SHIVSANKAR MOHANTY	2025-02-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
112	D-BLAPL/3936/2025	PITAMBAR JENA	2025-02-07	1.Provision of law wrongly mentioned.2.G.R. and P.S. does not tally in prayer part in connection with cause title and C.copy annexure no 2.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 07-02-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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